

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-------------------|---------|---------|---------|---------|---------|--------|---------|---------|
| Gujarat | 425.00 | 369.64 | 240.00 | 136.99 | 51.00 | 33.26 | 142.00 | 169.14 |
| Madhya Pradesh | 633.49 | 424.89 | 423.75 | 361.96 | 60.73 | 34.18 | 192.32 | 177.85 |
| Chhattisgarh | 52.50 | 52.04 | 22.76 | 19.20 | 10.50 | 6.34 | 19.07 | 23.67 |
| Maharashtra | 405.00 | 335.72 | 230.00 | 204.91 | 102.00 | 87.61 | 392.00 | 328.92 |
| Rajasthan | 350.00 | 370.88 | 252.00 | 232.08 | 9.00 | 11.92 | 56.00 | 69.42 |
| Haryana | 415.00 | 297.62 | 350.00 | 243.68 | 17.00 | 12.93 | 25.00 | 19.43 |
| Punjab | 550.00 | 482.40 | 375.00 | 273.90 | 30.00 | 16.42 | 40.00 | 63.59 |
| Uttar Pradesh | 1050.00 | 849.53 | 655.00 | 486.42 | 110.00 | 34.47 | 350.00 | 437.49 |
| Uttarakhand | 30.00 | 24.76 | 8.50 | 6.03 | 3.50 | 0.20 | 21.00 | 16.93 |
| Himachal Pradesh | 10.00 | 5.03 | 0.00 | 0.00 | 2.50 | 3.93 | 17.50 | 7.96 |
| Jammu and Kashmir | 38.13 | 13.32 | 24.33 | 12.61 | 12.77 | 3.98 | 0.00 | 0.00 |
| Bihar | 370.00 | 263.07 | 165.00 | 114.26 | 110.00 | 24.88 | 120.00 | 143.26 |
| Jharkhand | 43.75 | 38.13 | 28.00 | 17.47 | 10.00 | 0.00 | 39.30 | 17.26 |
| Orissa | 40.00 | 43.81 | 21.58 | 19.29 | 21.21 | 14.57 | 28.16 | 26.18 |
| West Bengal | 227.50 | 176.00 | 120.20 | 92.93 | 86.11 | 68.22 | 159.55 | 238.65 |
| Assam | 35.20 | 36.21 | 8.80 | 2.50 | 17.60 | 5.22 | 4.40 | 1.72 |
| All India | 5849.57 | 4790.81 | 3392.92 | 2697.08 | 1079.92 | 768.17 | 2531.20 | 2815.38 |

Collection of VAT on fertilizers

†1893. SHRI RAVI SHANKAR PRASAD:

SHRI RAM JETHMALANI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that Value Added Tax (VAT) on fertilizers in the States is realised by State Governments;

(b) if so, the rates on which 'VAT' on fertilizers is being realised in different States; and

(c) whether there is need to bring uniformity in this tax so that agriculture does not have the impact of economic imbalance?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Yes, Sir.

(b) The rates of VAT on fertilizers realised in different States are as under :

| State | Rate | State | Rate |
|---------------|------|----------------|------|
| Assam | 5% | Andhra Pradesh | 5% |
| Bihar | 5% | Karnataka | 5% |
| Jharkhand | 5% | Daman and Diu | 4% |
| Orissa | 4% | Gujarat | 5% |
| West Bengal | 4% | Uttaranchal | 4.5% |
| Uttar Pradesh | 5% | Madhya Pradesh | 5% |
| Meghalaya | 5% | Chhattisgarh | 5% |
| Maharashtra | 5% | Rajasthan | 5% |
| Tripura | 5% | Goa | 5% |
| Goa | 5% | | |

(c) Fixing of VAT is a State subject.

Policy to control drug prices

†1894. SHRI RAMCHANDRA PRASAD SINGH:

SHRI SHIVANAND TIWARI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government is formulating a new pricing policy for controlling the prices of drugs;

†Original notice of the question was received in Hindi.